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The

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT,
KARKARDOOMA COURTS, DELHI.**

O R D E R

The following transfers & postings are hereby made in official exigency with immediate effect:-

Sl. No.	Name	From	To
1.	Ms. Nirmala Bisht W/o Sh. Raghubir Singh F.C.:86294324	SJA/Branch In-charge, Facilitation Centre, East District, Karkardooma Courts, Delhi.	SJA in Copying Agency, East District, Karkardooma Courts, Delhi.
2.	Sh. Satender Kumar E.C.:12543	SJA in Copying Agency, East District, Karkardooma Courts, Delhi.	SJA in Facilitation Centre, East District, Karkardooma Courts, Delhi.
2.	Ms. Gloria Dungdung E.C. 64917923	JA in Facilitation Centre, East District, Karkardooma Courts, Delhi.	JA in R&I Section/Layers Seat, East District, Karkardooma Courts, Delhi.
3.	Sh. Umesh Kumar Sharma S/o Sh. Naurang Mal Sharma E.C.:14138	JA/Reader in the Court of Sh. Ajay Gupta, ASJ-05-cum-ASJ (Electricity), East District, Karkardooma Courts, Delhi.	JA in Facilitation Centre, East District, Karkardooma Courts, Delhi.
4.	Sh. Arun Kharotia S/o Sh. D.C. Kharotia E.C.:13450	JA/Ahlmad in the Court of Sh. Ajay Gupta, ASJ-05-cum-ASJ (Electricity), East District, Karkardooma Courts, Delhi.	JA/Reader in the Court of Sh. Ajay Gupta, ASJ-05-cum-ASJ (Electricity), East District, Karkardooma Courts, Delhi.
5.	Sh. Ram Gopal Sharma S/o Sh. Raghunandan Sharma E.C.:13902	JA/A. Ahlmad in the Court of Sh. Ajay Gupta, ASJ-05-cum-ASJ (Electricity), East District, Karkardooma Courts, Delhi.	JA/Ahlmad in the Court of Sh. Ajay Gupta, ASJ-05-cum-ASJ (Electricity), East District, Karkardooma Courts, Delhi.
6.	Ms. Sarika W/o Sh. Ajay Kumar E.C.:93376864	JA in CMM Office, East District, Karkardooma Courts, Delhi.	JA/A. Ahlmad in the Court of Sh. Ajay Gupta, ASJ-05-cum-ASJ (Electricity), East District, Karkardooma Courts, Delhi.

Note:- Non-compliance of the transfer order or immediately proceeding on leave shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.

1. Ms. Nirmala Bisht, W/o Sh. Raghubir Singh, E.C.:86294324, SJA, Facilitation Centre stands relieved from her duties as Branch In-charge, CMM Office, East District, Karkardooma Courts, Delhi.
2. Sh. Chandan Singh Negi, E.C.:71060091, SJA/Branch In-charge, Pool Car Section is also directed to function as Branch In-charge, Facilitation Centre, East District and also Branch In-charge, CMM Office, East District, Karkardooma Courts, Delhi with immediate effect.

(DEEPAK JAGOTRA)

Principal District & Sessions Judge (East)
Karkardooma Courts, Delhi.

Delhi, the Dated... 24/12/2021

No. /P&T/Admn./East/KKD/2021

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), Delhi.
2. The DDO, East District, Karkardooma Courts, Delhi.
3. The Administrative Officer (Judl.), Admn.-II O/o Principal District & Sessions Judge (HQ), Delhi.
4. The Accounts Officer, East District, Karkardooma Courts, Delhi.
5. The Officer/Officials concerned.
6. Dealing Officials, Personal File/Leave/ACR Cell.
7. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi through LAYERS.
8. R&I Branch, East District, Karkardooma Courts, Delhi for uploading the same.
9. Dealing Official, LAYERS, Tis Hazari Courts, Delhi.
10. PS Reader to the undersigned.
11. Concerned File.

Principal District & Sessions Judge (East)
Karkardooma Courts, Delhi.